

ORISSA HIGH COURT**FILING REPORT AS ON :14/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/47039/2025	M/S. EXCEL PLANT LINK PVT. LTD., BENGALURU VS SUMAN KUMAR PATEL	SUVASHISH PATTANAİK VS	// ()	
2	D-BLAPL/35146/2025	KIRAN KUMAR BASOD VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /128 /2025 () //	
3	D-BLAPL/35153/2025	CHETAN KUMAR CHOUDHURY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BAIDYANATHPUR /348 /2025 () //	
4	D-BLAPL/35154/2025	SAKIR SEKH VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	/ /0 () //	
5	D-BLAPL/35155/2025	RAJ KISHORE BHAKTA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHAWANIPATNA TOWN /270 /2025 () //	AOR20220001303C202500064
6	D-BLAPL/35162/2025	ANTARYAMI NAYAK @ ANANTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	RANPUR /307 /2025 () //	AOD20240000640C202500002
7	D-BLAPL/35172/2025	GOUTAM ROUTH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TALASARI MARINE /36 /2023 () //	
8	D-BLAPL/35175/2025	SMRUTI RANJAN ROUSTRAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
9	D-BLAPL/35176/2025	SABYASACHI SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 () //	
10	D-BLAPL/35181/2025	DEEPAK KUMAR MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 () //	
11	D-BLAPL/35182/2025	ASHOK KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /267 /2025 () //	AOR20220001661C202500003

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12	D-BLAPL/35183/2025	DAYANIDHI SAMANTARA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARANGA /197 /2025 () //	AOR20220003722C202500242
13	D-BLAPL/35191/2025	BIRANCHI BERIHA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	SUBALAYA /129 /2025 () //	
14	D-BLAPL/35194/2025	MUMTAJ KHAN @ MUMTAZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /409 /2025 () //	
15	D-BLAPL/35196/2025	SURESH KUMAR SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TIGIRIA /8 /2025 () //	
16	D-BLAPL/35200/2025	SANJIT DHALI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /136 /2016 () //	
17	D-BLAPL/35206/2025	ITIBRAT NATH VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	JAKHAPURA /134 /2025 () //	
18	D-BLAPL/35211/2025	SAGAR KUMAR SAHU @ SAGAR SAHU VS STATE OF ODISHA	AJAYA KUMAR JENA VS	PLANTSITE /907 /2024 () //	
19	D-BLAPL/35215/2025	TEJ KUMAR FRANCIS VS STATE OF ODISHA	DEBASIS SAHOO VS	CHHEND /127 /2025 () //	
20	D-BLAPL/35220/2025	BHAGIRATHI GOUDA @ BHAGYA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 () //	
21	D-BLAPL/35221/2025	B.SIBARAM PATRA @SIBA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /316 /2025 () //	AOR20220001563C202500064
22	D-BLAPL/35223/2025	PRANAYA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /256 /2025 () //	
23	D-BLAPL/35224/2025	KARTIKA BEHERA @ RAJA @ ANNA	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /538 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35227/2025	SAPANA NAHAK @ SAPAN KUMAR NAHAK	JYOTIRMAYA SAHOO	CHATRAPUR /405 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35228/2025	DIBAKAR BEHERA	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35231/2025	ASHIS CHHANDA	PRAHALLADA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35233/2025	GOURANGA GOUDA	JYOTIRMAYA SAHOO	BEGUNIAPADA /17 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35234/2025	PRATAP CHANDRA KANHAR	PRAHALLADA SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35235/2025	SILU KUMAR @ SILU BHUYAN @ SILU KUMAR BHUYAN	JYOTIRMAYA SAHOO	BUGUDA /572 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35236/2025	ANUP SEKHARN @ ANUP SEKHARAN	JYOTIRMAYA SAHOO	MOHANA /114 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35238/2025	PANDU @ SUNIL NAYAK	SOUMYA RANJAN DAS	SECTOR-7 /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35253/2025	SADASIBA NAYAK @ SILU	PRAFULLA KUMAR KHATEI	KHURDA MODEL /177 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35257/2025	SURESH @ SOUMYARANJAN JENA	PRAFULLA KUMAR KHATEI	SARANAKUL /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35259/2025	HEMANTA NAIK	PANCHANAN PANIGRAHI	B.SINGHPUR /15 /2025	AOD20240000001C202500188
		VS	VS	()	

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35	D-BLAPL/35260/2025	STATE OF ODISHA SK. MIJANUR REHMAN MOLLA VS	ROHIT RANJAN RAY VS	// LINGARAJ P.S. /25 /2025 ()	
36	D-BLAPL/35261/2025	STATE OF ODISHA PRABHAKAR PATRA VS	SUJATA JENA VS	// BALLIGUDA /327 /2025 ()	
37	D-BLAPL/35263/2025	STATE OF ODISHA RAGHABA PRADHAN VS	SUSHANTA KUMAR JOSHI VS	// / 0 ()	
38	D-BLAPL/35264/2025	STATE OF ODISHA GURUBA SING VS	PRAVASH CHANDRA JENA VS	// / 0 ()	
39	D-BLAPL/35267/2025	STATE OF ODISHA SISHUPAL KUMAR SHARMA VS	SANTOSH KUMAR DASH VS	// / 0 ()	
40	D-BLAPL/35268/2025	STATE OF ODISHA AJIT NAYAK VS	PRAFULLA KUMAR KHATEI VS	// SARANAKUL /229 /2025 ()	
41	D-BLAPL/35270/2025	STATE OF ODISHA RAMNARAYAN BAL VS	SIDHANT KUMAR JENA VS	// EOW,BHUBANESWAR /17 /2025 ()	
42	D-BLAPL/35272/2025	STATE OF ODISHA AJAYA @ KSHYITIRAM PUNJI VS	PRABHAV BEHERA VS	// KOKSARA /225 /2025 ()	
43	D-BLAPL/35275/2025	STATE OF ODISHA NIRMALA PRUSTY VS	SUSHANTA KUMAR SAMANTARAY VS	// BARANGA /522 /2025 ()	
44	D-BLAPL/35283/2025	STATE OF ODISHA SUNIL DIGAL VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
45	D-BLAPL/35289/2025	STATE OF ODISHA MANOJ KUMAR GOUDA @ MANA DURUA VS STATE OF ODISHA	MANGU NANDY VS	// MATHILI /210 /2025 () //	

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46	D-BLAPL/35290/2025	DHANESWAR SAHU VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 () //	
47	D-BLAPL/35291/2025	SUSANTA KHILA @ SUSANTA KHILLO VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /43 /2025 () //	
48	D-BLAPL/35292/2025	DAMBRUDHAR MACHA @ JOGESH @ DAMBRUDHANANDA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /569 /2025 () //	
49	D-BLAPL/35293/2025	NIPUN DHALI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 () //	
50	D-BLAPL/35294/2025	SHARMILA CHAKRABARTY VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 () //	
51	D-BLAPL/35296/2025	GANESH MARTHA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	GADISAGADA /89 /2025 () //	AOR20220000014C202500048
52	D-BLAPL/35297/2025	RAJESH SAMAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PARADEEP MODEL /310 /2025 () //	AOD20240000391C202500089
53	D-CMP/47054/2025	AUXILIUM CONVENT SCHOOL,KANDHAMAL VS SAIBANI BEBARTTA	KARUNAKAR GAYA VS	// () //	
54	D-CMP/47056/2025	AMAR KUMAR NAYAK VS PADARABINDA NAYAK	PRADEEP KUMAR CHOUDHURY VS	// () //	
55	D-CMP/47091/2025	KUMAR NAYAK VS BIPAN NAYAK	PRAFULLA CHANDRA DAS VS	// () //	
56	D-CMP/47095/2025	SUBHASINI SAMANTARAY VS DINABANDHU TRIPATHY	MAHESWAR MOHANTY VS	// () //	
57	D-CMP/47106/2025	JYOSHNAMYEE DAS	KSHIROD KUMAR ROUT	//	

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		VS	VS	0	
58	D-CMP/47108/2025	SUBASH CHANDRA DAS JYOSHNAMAYEE DAS	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
59	D-CMP/47111/2025	SUBASH CHANDRA DAS RADHABALLAVA MEHER	DEEPALI MAHAPATRA	//	
		VS	VS	0	
60	D-CMP/47127/2025	DHANAMATI MEHER GANGADHAR PEDA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
61	D-CMP/47153/2025	SURENDRA PEDA DEEPAK KUMAR MISHRA	PRATYASISH MOHANTY	//	
		VS	VS	0	
62	D-CMP/47169/2025	KALANDI DEHURI KALYANI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
63	D-CMP/47171/2025	MANJULATA SAHU SATYABRATA SAHOO	BIBHUDHANANDA MUDULI	//	
		VS	VS	0	
64	D-CMP/47196/2025	SUBASINI SAHOO SASHIKALA BHATTA @ SWAIN	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
65	D-CMP/47200/2025	PRATIVA MANJARI BHATTA GITANJALI MISHRA @ DASH	ARUN KUMAR BEHERA	//	AOR20220003422C202500122
		VS	VS	0	
66	D-CMP/47220/2025	BIRBAL GUPTA TILOTTAMA SENDHA	GOPAL PRASAD JENA	//	
		VS	VS	0	
67	D-CONTC/47057/2025	SUBAS CHANDRA SENDHA MANORANJAN MOHANTY	ADV.	//	
		VS	VS	0	
68	D-CONTC/47058/2025	USHA PADHI,SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT,BBSR DIPAK KUMAR GIRI	ADV	//	AOR20220001600C202500181
		VS	VS	0	

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69	D-CONTC/47061/2025	PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, MAYURBHANJ MARY TIGGA VS	SANGRAM JENA SANGRAM JENA VS	// // ()	
70	D-CONTC/47075/2025	THIRUMALA NAIK N.,IAS BIBHUTI BHUSAN PATTNAIK VS	ADV ADV VS	// // ()	AOR20220001390C202500076
71	D-CONTC/47077/2025	AJAY PRADHAN THE DEPUTY DIRECTOR OF HORTICULTURE, KALAHANDI RAJANIKANTA SAHOO VS	SANGRAM JENA SANGRAM JENA VS	// // ()	
72	D-CONTC/47078/2025	ARVIND AGRAWAL,IAS BHAGABAN BISOYI VS	SANGRAM JENA SANGRAM JENA VS	// // ()	
73	D-CONTC/47086/2025	ARVIND AGRAWAL,IAS PRAFULLA KUMAR MOHAPATRA VS	ADV ADV VS	// // ()	AOR20220001657C202500143
74	D-CONTC/47107/2025	VIR VIKRAM YADAV, SECRETARY WORKS DEPTT. MANAGING COMMITTEE OF NIMATPUR GIRLS VS	ADV. ADV. VS	// // ()	
75	D-CONTC/47109/2025	N.THIRUMALA NAIK,IAS SANJIB KUMAR SINGH VS	ADYASIDHI MISHRA ADYASIDHI MISHRA VS	// // ()	
76	D-CONTC/47121/2025	MANOJ AHUJA,IAS KRUPASINDHU GAHAN VS	TIRTH KUMAR SAHU TIRTH KUMAR SAHU VS	// // ()	
77	D-CONTC/47152/2025	DIGBIJAY BISWAL,OFFICER I/C OF TALCHER P.S CUM I.O OF TALCHER P.S MANOJ KUMAR DAKUA VS	ATUL TRIPATHY ATUL TRIPATHY VS	// // ()	AOD20240000618C202500168
78	D-CONTC/47154/2025	VISHAL KUMAR DEV, PRINCIPAL SECRETARY DEPTT. OF ENERGY JITENDRA KUMAR SAHU VS	ADV ADV VS	// // ()	AOD20240000618C202500169
79	D-CONTC/47162/2025	LINA KUMARI XESS, ADDITIONAL DISTRICT MAGISTRATE GANJAM RAGHURAJ SINGH SENAPATI VS	AUROBINDA SAHOO AUROBINDA SAHOO VS	// // ()	
		ARAVIND AGRAWAL,IAS		//	

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80	D-CONTC/47179/2025	KAILASH CHANDRA SWAIN VS USHA PADHEE, IAS	ADV. VS	// ()	
81	D-CONTC/47213/2025	SUDAMA CHINARA @ SUDAM CHINARA VS DIPTIMAYEE SHARMA, ADDL.TAHASILDAR, BOLAGARH, KHORDHA	BIJAY JENA VS	// ()	
82	D-CONTC/47217/2025	LINGARAJ BISWAL VS ARINDAM DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEPT, BBSR, KHURDHA	ADV. VS	// ()	
83	D-CONTC/47222/2025	ABHIMANYU NAYAK VS N.S.THIRUMALA NAIK, PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION DEPT, BBSR, KHORDHA	ADV. VS	// ()	
84	D-CONTC/47226/2025	SUMANTA KUMAR BEHERA VS N.S.THIRAMALA NAYAK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT, BBSR, KHORDHA	ADV. VS	// ()	
85	D-CONTC/47228/2025	SOURAV MALLICK VS MAHESWAR SAHOO, DEO, JAJPUR	ADV. VS	// ()	
86	D-CRLA/35258/2025	RAJU MALLICK@RAJAT MALLICK@RAJAT KUMAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /138 /2022 ()	
87	D-CRLA/35262/2025	SUKUTA@JIBANANANDA MALLICK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /138 /2022 ()	
88	D-CRLA/35279/2025	RINKU MAHANANDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	DHAMA /15 /2017 ()	
89	D-CRLA/35287/2025	RANJAN KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /637 /2025 ()	AOD20240000242C202500273
90	D-CRLMC/35143/2025	PRASANTA KUMAR MOHANTY VS DAYANIDHI JENA	SK. ZAFARULLA VS	/ /0 ()	
91	D-CRLMC/35145/2025	URMILA MAHANAND	DEBABRATA DASH	KOKSARA /236 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/35157/2025	NRUSINGH @ NRUSINGHA SWAIN	DEEPAK KUMAR SAHOO	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/35159/2025	KUNAL DIGAL	SARADA PRASAD DASH	K.NUAGOAN /96 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/35161/2025	SINKU SAHU @ PRITAM SAHU	AMITAV TRIPATHY	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/35167/2025	PRAKASH KHATUA	AMITAV TRIPATHY	BAUNISUNI /97 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/35169/2025	PREMALATA BEHERA	ANJAN KUMAR BISWAL	BADSAHI /112 /2011	AOR20220001328C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/35171/2025	JAYAKRUSHNA KARMI	SWAGATIKA SAHOO	MANAMUNDA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/35177/2025	RAJA KUMBHAR @ MISHRA KANHAR	BIKASH KARNA	MANAMUNDA /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/35178/2025	PAPUN RANA	BIKASH KARNA	GHANTAPADA /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/35184/2025	SK. MINNAT @ SK. MINAT	SAMIR KUMAR MISHRA (SR. ADV.)	BASTA /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/35187/2025	BIBHU PRASAD JENA	BIKRAM CHANDRA GHADAI	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/35188/2025	LINGA @ RADHASHYAM SAHOO	BHAWANI SANKAR PANIGRAHI	/ / 0	
		VS	VS	()	

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103	D-CRLMC/35190/2025	STATE OF ODISHA HARERAM MANDAL VS	PANCHANAN SAHOO VS	// KRUSHNA PRASAD /248 /2024 ()	
104	D-CRLMC/35229/2025	STATE OF ODISHA GAJENDRA DAL BEHERA VS	ANIRUDHA DAS VS	// NALCO /142 /2010 ()	
105	D-CRLMC/35241/2025	STATE OF ODISHA SADANANDA BEHERA VS	DHANANJAYA MUND VS	// BODEN /273 /2022 ()	
106	D-CRLMC/35243/2025	STATE OF ODISHA CHARULATA SAHOO @ CHARULATA SAHU VS	SASANKA SEKHAR SATAPATHY VS	// / 0 ()	
107	D-CRLMC/35249/2025	STATE OF ODISHA RANJUBALA SAMAL VS	JAYADEBA BEHERA VS	// BHOGRAI /267 /2025 ()	
108	D-CRLMC/35265/2025	STATE OF ODISHA SHIBADATTA MAHAPATRA VS	AKSHAYA KUMAR SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /106 /2024 ()	
109	D-CRLMC/35276/2025	STATE OF ODISHA SUSANTA KUMAR SIYA VS	TUNA SAHU VS	// / 0 ()	
110	D-CRLMC/35281/2025	STATE OF ODISHA BIKASH KUMAR BARIK @ BIKASH CHANDRA BARIK VS	BURGA PRASAD PATTANAIAK VS	// NILGIRI /107 /2021 ()	
111	D-CRLMC/35282/2025	STATE OF ODISHA HEMANTA KUMAR SAHU VS	SURYAKANTA DWIBEDI VS	// / 0 ()	
112	D-CRLMP/35218/2025	STATE OF ODISHA PURNNA @ PURNA CHANDRA GHADEI VS	TUSHAR KANTA SAHOO VS	// / 0 ()	
113	D-CRLMP/35255/2025	STATE OF ODISHA SUDHARANJAN JENA VS	PRAVASH CHANDRA JENA VS	// / 0 ()	
		STATE OF ODISHA		//	

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114	D-CRLREV/35142/2025	ALOK MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /275 /2024 () //	
115	D-CRLREV/35197/2025	MIHIR RANJAN PATTANAYAK @ TULU BABU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KUJANGA /275 /2025 () //	
116	D-CRLREV/35212/2025	KARTIKA CHANDRA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	// () //	AOD20250001040C202500009
117	D-CRLREV/35225/2025	KANHU CH@CHARAN MUKHI VS SUB DIVISIONAL MAGISTRATE, KANDHAMAL	JAGANNATH BHUYAN VS	//0 () //	
118	D-CRLREV/35230/2025	B. ROHIT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GOPALPUR /169 /2024 () //	AOR20220003344C202500077
119	D-CRLREV/35274/2025	PANIKRAO MAHANANDIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
120	D-FAO/47079/2025	M/S. NEW INDIA ASSURANCE CO LTD. VS NAMIEN MARKI	SUDEEP KUMAR SARANGI VS	// () //	AOD20250000975C202500035
121	D-LAA/47083/2025	BISWANATH GOND VS SPECIAL LAND ACQUISITION OFFICER, KALAHANDI	SAMVIT MOHANTY VS	// () //	
122	D-MACA/47038/2025	KUMODINI PUJHARI VS MANISH KUMAR SINGH	BIRANCHI NARAYAN RATH VS	// () //	
123	D-MACA/47040/2025	ARATI ROUT VS KANDURI PARIDA	PRADEEP KUMAR MISHRA VS	// () //	
124	D-MACA/47041/2025	ANIL KUMAR MUDULI @ ANIL MUDULI VS JYOTIMAYI SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
125	D-MACA/47060/2025	BHASI SAHU	BISHNU BRATA SINGH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		KESHAB CHANDRA MOHANTY		//	
126	D-MACA/47137/2025	R.M., NEW INDIA ASSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		SANTILATA BEHERA		//	
127	D-MACA/47138/2025	R.M., NEW INDIA ASSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		GANESHA @ GANESH DAS		//	
128	D-MACA/47141/2025	R.M.,NEW INDIA ASSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		KUNTIMANI DAS		//	
129	D-MACA/47142/2025	R.M., NEW INDIA ASSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		DAMODAR DAS		//	
130	D-MACA/47143/2025	R.M.,NEW INDIA ASURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		AMULYA BEHERA		//	
131	D-MACA/47224/2025	G.M., M/S. SHRIRAM GENERAL INSURANCE CO.LTD.,BBSR	ABDUL ALI KHAN	//	
		VS	VS	0	
		GOPAL KHATUA		//	
132	D-MATA/47155/2025	LAXMIPRIYA SATHUA	RAGHUNATH SINGH	//	
		VS	VS	0	
		PRATAP KESHARI SAHOO		//	
133	D-OTAPL/47063/2025	COMMNR. OF CGST AND CENTRAL EXCISE, BBSR	BISMAY ANAND PRUSTY	//	
		VS	VS	0	
		M/S ESSEL MINING AND INDUSTRIES LTD., KEONJHAR		//	
134	D-OTAPL/47065/2025	COMMNR. OF CGST AND CENTRAL EXCISE, BBSR	BISMAY ANAND PRUSTY	//	
		VS	VS	0	
		M/S ESSEL MINING AND INDUSTRIES LTD., KEONJHAR		//	
135	D-OTAPL/47069/2025	COMMNR. OF CGST AND CENTRAL EXCISE, ROURKEL	BISMAY ANAND PRUSTY	//	
		VS	VS	0	
		M/S DEO ISPAT ALLOYS LTD., SUNDERGARH		//	
136	D-OTAPL/47071/2025	COMMNR. OF CGST AND CENTRAL EXCISE, RAURKEL	BISMAY ANAND PRUSTY	//	
		VS	VS	0	

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137	D-RSA/47062/2025	M/S. ADITYA ALUMINIUM, SAMBALPUR LOKANATH PANDA VS KHETRABASI PALEI	SOUMYA MISHRA VS	// // 0 //	
138	D-RSA/47164/2025	KISAN PAL VS BHABA BEWA	UMAKANTA MISHRA VS	// 0 //	
139	D-RSA/47166/2025	MANOJ KUMAR PANDEY VS ARVIND PANDEY	SUMITRA MOHANTY VS	// 0 //	
140	D-RSA/47229/2025	SOUDAMINI RATH VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	
141	D-RVWPET/47248/2025	BELAN BIBI VS SK. ALLAUDDIN	BIBHUTI BHUSAN MISHRA VS	// 0 //	
142	D-STREV/47080/2025	M/S. DRB CONSTRUCTION, BBSR VS THE STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //	
143	D-TRP(C)/47048/2025	PRATIVA RASHMI RAUL VS PRIYADARSHAN PRADHAN	MANOJ KUMAR PANDA VS	// 0 //	
144	D-TRP(C)/47051/2025	BINDUMATI SAHOO VS RANJAN KUMAR SAHOO	DR. MAHIMA PRAKASHAN SAHOO VS	// 0 //	
145	D-TRP(C)/47160/2025	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT VS STATE OF ODISHA	MANABRABHATI VS	// 0 //	
146	D-TRPCRL/35216/2025	KALI PRASAD DEHURI VS DEBASIS SAMAL	RANJAN KUMAR ROUSTRAY VS	//0 0 //	
147	D-WA/47036/2025	STATE OF ODISHA VS BIJAY KUMAR BARIK	SASWAT DAS, A.G.A VS	// 0 //	LOD20240000194C202500462

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148	D-WA/47064/2025	SUBASINI HOTA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
149	D-WA/47105/2025	M/S SURYA INTERNATIONAL, GANJAM VS M/S. CENTRAL ELECTRONICS LTD.	GOURI MOHAN RATH VS	// 0 //	
150	D-WA/47210/2025	STATE OF ODISHA VS SOUDAMINI PATTANAIAK	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500463
151	D-WA/47219/2025	STATE OF ODISHA VS ADWAITA CHANDRA BRAHMA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202500440
152	D-WP(C)/47033/2025	MAMATA PATEL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500080
153	D-WP(C)/47034/2025	SUSANTA KUMAR TRIPATHY VS DISTRICT CONSUMER DISPUTES REDRESAL COMMISSION	VS	// 0 //	LOD20250000223C202500007
154	D-WP(C)/47035/2025	RASHMITA MEHER VS JAGANNATH MEHER	SAROJ KUMAR PADHY VS	// 0 //	
155	D-WP(C)/47037/2025	MANOJIT BAIN VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
156	D-WP(C)/47042/2025	ABHIMANYU KHATUA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
157	D-WP(C)/47043/2025	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
158	D-WP(C)/47044/2025	SUPRIYA DEVI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
159	D-WP(C)/47045/2025	SURESH CHANDRA PADHY	BANSHIDHAR SATAPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/47046/2025	PRITAM RANJAN SAMAL	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/47047/2025	NARMADA SWAIN	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/47049/2025	RILI NAYAK	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/47050/2025	AKSHAYA PARIDA	RANJIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/47052/2025	BISWA RANJAN JENA	AVIJIT MISHRA	//	
	WP(C)/32530/2025	VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/47053/2025	RITARANI MUDULI	SUKANTA KUMAR DALAI	//	AOD20240000306C202500155
	WP(C)/32543/2025	VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/47055/2025	SAHABANI @ SAHABENI NAYAK @ MAJHI	BIPLABA P.B. BAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/47059/2025	M/S PARIDA WORK SHOP, NANKAR	SUKANTA KUMAR DALAI	//	AOD20240000306C202500156
	WP(C)/32540/2025	VS	VS	()	
		AUTHORIZED OFFICER INDIAN BANK ZONAL OFFICE, CUTTACK		//	
168	D-WP(C)/47066/2025	DOLANANDA PRADHAN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/32542/2025	VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/47067/2025	SANTOSH KUMAR PRADHAN	SUSHANTA KUMAR MISHRA	//	
	WP(C)/32545/2025	VS	VS	()	
		STATE OF ORISSA		//	
170	D-WP(C)/47068/2025	PRABODH SAMAL	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	()	

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171	D-WP(C)/47070/2025	STATE OF ODISHA TAMALA TRIPATHY VS	DEBENDRA NARAYAN PATTANAIAK VS	// // ()	
172	D-WP(C)/47072/2025	STATE OF ODISHA SUSMITA CHINTAK VS	BIBHU PRASAD MOHANTY VS	// // ()	AOD20250001071C202500023
173	D-WP(C)/47073/2025 WP(C)/32538/2025	STATE OF ODISHA KANHU CHARAN BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()	
174	D-WP(C)/47074/2025	STATE OF ODISHA TAPAS KUMAR PANDIT VS	MANOJA KUMAR KHUNTIA VS	// // ()	
175	D-WP(C)/47076/2025	STATE OF ODISHA HIMANSU SEKHAR SAHOO @ SUDHANSU SEKHAR SAHOO VS SUB COLLECTOR, BHUBANESWAR	MANOJ RANJAN BAUG VS	// // ()	AOR20220002374C202500181
176	D-WP(C)/47081/2025	M/S SHREE MAA MANGALA TRANSPORT, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // ()	
177	D-WP(C)/47082/2025	RASHMI RANJAN NISHANK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// // ()	
178	D-WP(C)/47084/2025	M/S DUSMANTA CONSTRUCTION, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // ()	
179	D-WP(C)/47085/2025	SAPHALA PRUSTY VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// // ()	
180	D-WP(C)/47087/2025	KALANDI MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500212
181	D-WP(C)/47088/2025	SATYABRATA JENA VS PRINCIPAL COMMISSIONER GOODS AND SERVICES TAX AND CENTRAL EXCISE	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500142

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182	D-WP(C)/47089/2025	DHARMENDRA MUND VS ASSESSING OFFICIAL SDO (ELECTRICAL), TPWODL, JUNAGARH, KALAHANDI	SAMVIT MOHANTY VS	// ()	
183	D-WP(C)/47090/2025	M/S SHREE LAXMI SUPPLIERS, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// ()	
184	D-WP(C)/47092/2025	LILI BHUE VS THE STATE OF ODISHA	TRILOCHAN NANDA VS	// ()	
185	D-WP(C)/47093/2025	PURNIMA TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202500213
186	D-WP(C)/47094/2025	PRADEEP KUMAR BAHINIPATI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// ()	AOR20220001295C202500022
187	D-WP(C)/47096/2025	HI-TECH COLLEGE OF PHYSIOTHERAPY, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
188	D-WP(C)/47097/2025	MINATI RATHA VS STATE OF ODISHA	SANGRAM JENA VS	// ()	
189	D-WP(C)/47098/2025	HI-TECH COLLEGE OF PHARMACY, BBSR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
190	D-WP(C)/47099/2025	SAROJINI BARIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// ()	
191	D-WP(C)/47100/2025	AKSHAYA KUMAR PADHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()	
192	D-WP(C)/47101/2025	MAHESH KUMAR KUKREJA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// ()	AOR20220001487C202500098
193	D-WP(C)/47102/2025	BASANTI SINGH	ATUL TRIPATHY	//	AOD20240000618C202500170

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/47103/2025	LAXMIDHAR KANDI	PANCHANAN SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/47104/2025	BAUL @ BAULA MAHANTA	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/47110/2025	RANI GOENKA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		THE COLLECTOR, KHURDA		//	
197	D-WP(C)/47112/2025	RAMACHANDRA GOND	NIRANJAN PANDA	//	AOD20250000124C202500017
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/47113/2025	SNIGDHA PARIMITA JENA	LALIT MOHAN MANGARAJ	//	AOD20230000274C202500007
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/47114/2025	M/S ASU STEEL INDUSTRIES LTD, BARGARH	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		ASST COMMISSIONER OF STATE TAX CT AND GST, CUTTACK		//	
200	D-WP(C)/47115/2025	AJU PATEL	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/47116/2025	UMAKANTA DASH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/47117/2025	ABINAS DAS	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/47118/2025	PRABHAT KUMAR MOHAPATRA	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/47119/2025	SUMANTA KUMAR DASH	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	

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205	D-WP(C)/47120/2025	DIVISIONAL MANAGER TPNODL, BALASORE MADHU SMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	
206	D-WP(C)/47122/2025	MANAS RANJAN BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
207	D-WP(C)/47123/2025	SUKDEV JHANKAR VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //	
208	D-WP(C)/47124/2025	BITHIKA DEVI MAZUMDAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
209	D-WP(C)/47125/2025	GIRIDHARI PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
210	D-WP(C)/47126/2025	SOURAV JYOTI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
211	D-WP(C)/47128/2025	DHIROJ KUMAR TRIPATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
212	D-WP(C)/47129/2025	HARI SANKAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
213	D-WP(C)/47130/2025	LAKHMA SOREN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
214	D-WP(C)/47131/2025	KRUSHNARJUNA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
215	D-WP(C)/47132/2025	SUNAYANA SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	

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216	D-WP(C)/47133/2025	PRAKASH CHANDRA SINGH VS STATE OF ODISHA	JYOTIRMOY MOHAPATRA VS	// 0 //	
217	D-WP(C)/47134/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //	
218	D-WP(C)/47135/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// 0 //	
219	D-WP(C)/47136/2025	SUBHASIS SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
220	D-WP(C)/47139/2025	SESADEV BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
221	D-WP(C)/47140/2025	PADMA CHARAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
222	D-WP(C)/47144/2025	NAKULA SAMAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
223	D-WP(C)/47145/2025	NIKUNJA BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
224	D-WP(C)/47146/2025	MURALIDHAR NAHAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/47147/2025	GHANASHYAM PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	AOD20250000124C202500018
226	D-WP(C)/47148/2025	PRADOSH KUMAR SETHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
227	D-WP(C)/47149/2025	ARPAN KUMAR PATRA	NIRMAL CHANDRA MOHANTY	//	

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		VS	VS	0	
		BIDYA BHARATI SAHOO		//	
228	D-WP(C)/47150/2025	M/S D.D.BUILDERS LTD, KHURDA	GYANA RANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/47151/2025	M/S SIMON INDIA LTD	KAJAL SAHOO	//	AOR20220001613C202500037
		VS	VS	0	
		ASSISTANT COMMISSIONER OF CT AND GST		//	
230	D-WP(C)/47156/2025	BANCHHANIDHI INSTITUTE OF MEDICAL SCIENCE, BILASORE	PRASAD KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
231	D-WP(C)/47157/2025	SUPREME TASK GENERAL HOSPITAL AND NETRANIRMITAM, BILASORE	PRASAD KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/47158/2025	ANGADA BHATI	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/47159/2025	STATESMAN ACADEMY OF MEDICAL SCIENCE, CUTTACK	TRICK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/47161/2025	AJAY BISWAL	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/47163/2025	TATHASTU OM SUMAN SAHOO	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/47165/2025	GOURI SANKAR BISWAL	NIRANJAN LENKA	//	
		VS	VS	0	
		MANAGING DIRECTOR, TATA POWER NORTH ODISHA DISTRIBUTION LIMITED (TPNODL), BBSR		//	
237	D-WP(C)/47167/2025	KARTIKA MAJHI	NIRANJAN LENKA	//	
		VS	VS	0	
		COLLECTOR, NAYAGARH		//	
238	D-WP(C)/47168/2025	LIPU NAYAK @ SUNIDEV NAYAK	SAROJ KUMAR DASH	//	
		VS	VS	0	

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239	D-WP(C)/47170/2025	STATE OF ODISHA SHANKARSAN BARIK VS	BIKRAM PRATAP VS	// // 0	
240	D-WP(C)/47172/2025	STATE OF ODISHA KALIA NAYAK@KALI CHARAN NAYAK VS	SAROJ KUMAR DASH VS	// // 0	
241	D-WP(C)/47173/2025	STATE OF ODISHA SARALA NAYAK VS	SAROJ KUMAR DASH VS	// // 0	
242	D-WP(C)/47174/2025	STATE OF ODISHA SHARAT CHANDRA BARIK VS	KUNAL KUMAR SWAIN VS	// // 0	
243	D-WP(C)/47175/2025	STATE OF ODISHA RAMA CHANDRA DASH VS	SADASIVA PATRA (1) VS	// // 0	AOD20230000737C202500100
244	D-WP(C)/47176/2025	STATE OF ODISHA PURNA CHANDRA PALOI VS	SAROJ KUMAR DASH VS	// // 0	
245	D-WP(C)/47177/2025	STATE OF ODISHA JUGAL KISHORE GAHAN VS	DEBENDRA NATH MISRA VS	// // 0	
246	D-WP(C)/47178/2025	STATE OF ODISHA M/S. MAA MANGALA ENGINEERING CONTRUSTION VS	BALESWAR PRAFULLA KUMAR MAJHI VS	// // 0	
247	D-WP(C)/47180/2025	AUTHORIZED OFFICER, ODISHA GRAMMEN BANK, REGIONAL OFFICE, BALESWAR DAMBURU DIGAL VS	SAROJ KUMAR DASH VS	// // 0	
248	D-WP(C)/47181/2025	STATE OF ODISHA UDAYANATH DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/47182/2025	STATE OF ODISHA MADAN MOHAN NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/47183/2025	GIRISH CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	// 0 //	
251	D-WP(C)/47184/2025	MANJULATA SINGH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500101
252	D-WP(C)/47185/2025	DR. PANCHANAN GOUDA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
253	D-WP(C)/47186/2025	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
254	D-WP(C)/47187/2025	SIBARAM SWAIN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
255	D-WP(C)/47188/2025	BISWAJIT KARMAKAR VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500090
256	D-WP(C)/47189/2025	INDRAMANI ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
257	D-WP(C)/47190/2025	LAXMI BISOYEE VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	AOD20250000124C202500019
258	D-WP(C)/47191/2025	HIRENDRA KUMAR NAYAK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
259	D-WP(C)/47192/2025	PRAVEEN KUMAR PONDRATI VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX	JAGAMOHAN PATTANAIAK VS	// 0 //	AOR20220001586C202500089
260	D-WP(C)/47193/2025	DHARMENDRA KUMAR MEHER VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
261	D-WP(C)/47194/2025	BASANTI HEMBRAM	LAXMIKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/47195/2025	KALIBGA POLY PACK PVT. LYD., KHURDA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		CHIEF MANAGER CUM AUTHORIZED OFFICER ASSET RECOVERY BRANCH RO CUTTACK.	UNION BANK OF INDIA, KHURDA		
263	D-WP(C)/47197/2025	HIRENDRA KUMAR NAYAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/47198/2025	PRASANA KUMAR SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/47199/2025	ORISSA ASSEMBLY OF SMALL AND MEDIUM ENTERPRISES CUTTACK	BBSR CUTTACK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/47201/2025	ASHOK KUMAR NAHAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/47202/2025	RATNAMALA NAYAK	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/47203/2025	AGANI PRASAD JENA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/47204/2025	SANGEETA PATEL	RAMAKRUSHNA PATTANAIAK	//	AOR20220003697C202500027
		VS	VS	0	
		COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA		//	
270	D-WP(C)/47205/2025	BIKASH CHANDRA JENA	RAJIB RATH	//	
		VS	VS	0	
		CHAIRPERSON, OSSSC, BBSR		//	
271	D-WP(C)/47206/2025	PRADIPTA KUMAR BARISAL	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/47207/2025	ALOK KUMAR MALLIK	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	

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273	D-WP(C)/47208/2025	STATE OF ODISHA SUBAS MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()	AOD20220004505C202500139
274	D-WP(C)/47209/2025	STATE OF ODISHA PANCHANAN SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
275	D-WP(C)/47211/2025	STATE OF ODISHA MANASI MISHRA VS	SUKANTA KUMAR MISHRA VS	// // ()	
276	D-WP(C)/47212/2025	STATE OF ODISHA RAMAKANTA KAR VS	BEBERTA SIVA SATYAM VS	// // ()	
277	D-WP(C)/47214/2025	STATE OF ODISHA VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BBSR/ VS	SUDHANU DAS VS	// // ()	
278	D-WP(C)/47215/2025	STATE OF ODISHA RABINDRA NATH BISOYI VS	ATMAJIT MANMITH DAS VS	// // ()	
279	D-WP(C)/47216/2025	STATE OF ORISSA PRANAKRUSHNA BEHERA VS	SUBHENDU KAR VS	// // ()	
280	D-WP(C)/47218/2025	STATE OF ODISHA NIRANJAN PATRA VS	SWAPNA KUMAR OJHA VS	// // ()	
281	D-WP(C)/47221/2025	STATE OF ODISHA MAMATA PUHAN VS	TUNA SAHU VS	// // ()	
282	D-WP(C)/47223/2025	STATE OF ODISHA THE AUTHORIZED OFFICER, ICICI BANK LTD., BBSR/ VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BBSR/ VS	SUDHANU DAS VS	// // // // ()	
283	D-WP(C)/47225/2025	STATE OF ODISHA THE PRINCIPAL SECRETARY, LABOUR AND ESI DEPARTMENT, BBSR/ KRUSHNA CHANDRA SAHU VS	SWAPNA KUMAR OJHA VS	// // // // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/47227/2025	NAINA PRADHAN VS COLLECTOR CUM APPELLATE AUTHORITY PHULBANI	SUSANTA LENKA VS	// 0 //	AOR20220001299C202500014
285	D-WP(C)/47230/2025	SK.ABDUL RIAZ VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
286	D-WP(C)/47231/2025	THE MANAGING DIRECTOR, SHIVA INDUSTRIAL SECTOR IN KANAKPUR HOVATED, GUJARAT VS THE AUTHORITY UNDER MINIMUM WAGES ACT, BBSR	PERVIN KUMAR HODIA VS	// 0 //	
287	D-WP(C)/47232/2025	SANJUKTA PANDA VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
288	D-WP(C)/47233/2025	UGRASEN GOUD VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
289	D-WP(C)/47234/2025	RASHMITA RANI SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
290	D-WP(C)/47235/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, BBSR SUBHANKAR ROUT VS STATE OF ODISHA	VS	// 0 //	
291	D-WP(C)/47236/2025	SURU BABU MUNDA VS STATE OF ODISHA	MITHUN DAS VS	// 0 //	
292	D-WP(C)/47237/2025	DHARANIDHAR BEHERA VS STATE OF ODISHA	RABI NARYAN MISHRA VS	// 0 //	
293	D-WP(C)/47238/2025	SANTOSH KUMAR PAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	
294	D-WP(C)/47239/2025	PAILU CHIRANJIVULU VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //	
295	D-WP(C)/47240/2025	JHARANA NAIK	SUJATA JENA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/47241/2025	RAMESH CHANDRA DASH	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/47242/2025	SUSOVITA PRADHAN @ SOBHARANI PRADHAN	KUMAR PRAJWAL	//	
		VS	VS	()	
		ASST. COMMISSIONER, GST CENTRAL EXCISE BERHAMPUR ZONE, GANJAM		//	
298	D-WP(C)/47243/2025	S.K.HAKIMULLAH	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/47244/2025	URITI SURYA PRAKASH	SONALI PRUSTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/47245/2025	BYASADEB HATI	SONALI PRUSTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/47246/2025	MADANMOHAN SINGH BARIHA	AMBIKA PRASAD RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/47247/2025	HI-TECH MEDICAL COLLEGE AND HOSPITAL, BBSR SUBHANKAR ROUT		//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/47249/2025	SHRADHANJALI MOHAPATRA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION, CUTTACK ODISHA		//	
304	D-ABLAPL/35144/2025	SIBA SANKAR SAHU	JYOTIRMAYA SAHOO	K.NUAGAON /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/35147/2025	CHAKADOLA DAS	ARIJEET MISHRA	PATTAMUNDAI /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/35148/2025	RAJESH PATRA @ PATRO	ARIJEET MISHRA	KORAPUT SADAR /1 /2025	
		VS	VS	()	

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307	D-ABLAPL/35149/2025	STATE OF ODISHA BATAKRUSHNA NATH VS	ARIJEET MISHRA VS	// PATTAMUNDAI RURAL PS /29 /2025 ()	
308	D-ABLAPL/35150/2025	STATE OF ODISHA MADAN MOHAN JENA VS	BYOMAKESH TRIPATHY VS	// BALIANTA P.S. /490 /2025 ()	
309	D-ABLAPL/35151/2025	STATE OF ODISHA SUMIT SENAPATI VS	KIRAN KU PATEL VS	// CUTTACK SADAR /262 /2025 ()	
310	D-ABLAPL/35152/2025	STATE OF ODISHA SURJYAKANTA SAHOO @ PAPUN VS	PRAKASH KUMAR MUDULI VS	// / 0 ()	
311	D-ABLAPL/35156/2025	STATE OF ODISHA SURAJ BADBURA @ SURAJ DAS VS	SANGRAM KESHARI ROUT VS	// SUNABEDA /86 /2025 ()	
312	D-ABLAPL/35158/2025	STATE OF ODISHA SUBRAT KUMAR ROUT VS	SUKANTI SAHOO VS	// CUTTACK SADAR /858 /2025 ()	
313	D-ABLAPL/35160/2025	STATE OF ODISHA TAPAS RANJAN PARIDA VS	PRATIK NAYAK VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /26 /2025 ()	
314	D-ABLAPL/35163/2025	STATE OF ODISHA BIRA SINGH @ BIR SINGH VS	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /184 /2025 ()	
315	D-ABLAPL/35164/2025	STATE OF ODISHA BABLU SAHU VS	PRASANTA KUMAR NANDA VS	// JAIPATNA /243 /2025 ()	
316	D-ABLAPL/35165/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// / 0 ()	
317	D-ABLAPL/35166/2025	STATE OF ODISHA PRASANTA ROUT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// CHANDABALI /345 /2025 ()	

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318	D-ABLAPL/35168/2025	NURJAN BIBI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /334 /2025 () //	
319	D-ABLAPL/35170/2025	PARAMANANDA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /155 /2025 () //	
320	D-ABLAPL/35173/2025	NABIN CHANDRA LENKA VS STATE OF ODISHA	ANITA SAHOO VS	RUPSA /124 /2025 () //	
321	D-ABLAPL/35174/2025	PRADEEP NAIK VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	DEOGAON /297 /2025 () //	AOR20220004018C202500006
322	D-ABLAPL/35179/2025	BALARAM PRASAD SUBUDHI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	DIGAPAHANDI /358 /2025 () //	
323	D-ABLAPL/35180/2025	D. PANCHU PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BERHAMPUR SADAR /105 /2021 () //	
324	D-ABLAPL/35185/2025	JITENDRA KUMAR GIRI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //	
325	D-ABLAPL/35186/2025	SK. SHOAIB VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //	
326	D-ABLAPL/35189/2025	SANKAR SAHOO @ SANKARSHAN SAHU VS STATE OF ODISHA	PITAMBAR JENA VS	CHANDABALI /443 /2025 () //	
327	D-ABLAPL/35192/2025	RESMA BIBI VS STATE OF ODISHA	SANJAY KUMAR PATTANAIAK VS	SALIPUR /534 /2025 () //	
328	D-ABLAPL/35193/2025	PRAVAS RANJAN SAHU @ PRABHAS RANJAN SAHUJNYANANANDA PANDA VS STATE OF ODISHA	VS	MUDANPUR RAMPUR /13 /2020 () //	
329	D-ABLAPL/35195/2025	BISWAJIT ROURAY	ALOK KUMAR KAR	PAHALA /400 /2025	AOR20220001297C202500283

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/35198/2025	BABUL @ ROHIT DEHURI	AMIYA RANJAN SETHY	BHARATPUR PS /699 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/35199/2025	RANJIT MAHATO	PITAMBAR JENA	/ /0	
		VS	VS	()	
		UNION OF INDIA(RAILWAY)		//	
332	D-ABLAPL/35201/2025	SANTOSH KUMAR DAS	PRANAY KUMAR MAHARAJ	NAYAGARH SADAR /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/35202/2025	JHUNI BEHERA @ JHUNUBALA BEHERA	MADAN SUNDAR BEHERA	MAHAKALPARA /321 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/35203/2025	NARSIMMA SONKHAR @ SANKAR	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /186 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/35204/2025	MADHUSUDAN NAYAK	SATYABRATA PANDA	CHANDAKA P.S. /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35205/2025	PANCHANANA BEHERA	AJAYA KUMAR PRADHAN	KISSANNAGAR PS /249 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35207/2025	MAHESWAR BEHERA	AJAYA KUMAR PRADHAN	KISSANNAGAR PS /249 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35208/2025	ANIL BEHERA	SAMBIT BISWAL	KUJANGA /401 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35209/2025	SAI ADITYA RATH	SIDHARTHA SANKAR RAY (2)	RAGHUNATHPALI /642 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35210/2025	BISWABHUSAN HANSDAH	TARA PRASAD MOHAPATRA	BADAMPAHAD /130 /2025	
		VS	VS	()	

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341	D-ABLAPL/35213/2025	STATE OF ODISHA RANJAN NAYAK VS	MANAS KUMAR CHAND VS	// NANDIPADA /316 /2025 ()	
342	D-ABLAPL/35214/2025	STATE OF ODISHA RAJESH TUDU VS	TARA PRASAD MOHAPATRA VS	// BADAMPAHAD /130 /2025 ()	
343	D-ABLAPL/35217/2025	STATE OF ODISHA ASHISH BEHERA VS	SATYABRATA DASH VS	// BRAMHA BARADA /232 /2025 ()	
344	D-ABLAPL/35219/2025	STATE OF ODISHA DHANESWAR PRADHAN VS	MANAS KUMAR CHAND VS	// BAGHAMARI /231 /2025 ()	
345	D-ABLAPL/35222/2025	STATE OF ODISHA ANANTA CHARAN SUTAR VS	ANUGRAHA NARAYAN SAMANTARAY VS	// TIRTOL /568 /2025 ()	AOD20250001040C202500011
346	D-ABLAPL/35226/2025	STATE OF ODISHA MITU @ JALESWAR MALLIK VS	NIRANJAN LENKA VS	// BANIGOCHA /126 /2025 ()	
347	D-ABLAPL/35232/2025	STATE OF ODISHA SAROJ KUMAR DAS VS	ABINASH PANDA VS	// DHARMASALA /702 /2025 ()	
348	D-ABLAPL/35237/2025	STATE OF ODISHA SANTOSH SETHI VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /244 /2025 ()	
349	D-ABLAPL/35239/2025	STATE OF ODISHA NAJIBUR RAHEMAN KHAN VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /342 /2025 ()	
350	D-ABLAPL/35240/2025	STATE OF ODISHA REESI YADAV VS	RAMESH CHANDRA MAHARANA VS	// BRAJARAJNAGAR /213 /2025 ()	
351	D-ABLAPL/35242/2025	STATE OF ODISHA DEBENDRA PANDA VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /505 /2025 ()	
		STATE OF ODISHA		//	

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352	D-ABLAPL/35244/2025	RAJA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	BALIKUDA /475 /2025 () //	AOD20250001040C202500012
353	D-ABLAPL/35245/2025	TAPAN KUMAR BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /449 /2025 () //	
354	D-ABLAPL/35246/2025	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIRPORT /361 /2025 () //	
355	D-ABLAPL/35247/2025	RANJIT BEHERA @ RANJIT KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	KAKATAPUR /311 /2025 () //	
356	D-ABLAPL/35248/2025	A. SANTOSH @ B. SANTOSH KUMAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /229 /2025 () //	AOR20220001558C202500221
357	D-ABLAPL/35250/2025	BISHNU PRASAD LENKA VS STATE OF ODISHA(VIG.)	NABA KISHORE GURU VS	CUTTACK VIGILANCE /61 /2014 () //	AOR20220000367C202500042
358	D-ABLAPL/35251/2025	ROHITA ROUT @ ROHIT ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BANKI /405 /2025 () //	
359	D-ABLAPL/35252/2025	DEEPAK KUMAR DAS @ DEEPAK DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MAHILA P.S.(BBSR) /326 /2025 () //	
360	D-ABLAPL/35254/2025	BIJU SWAIN @ BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SADHAN MOHANTY VS	BANKI /405 /2025 () //	
361	D-ABLAPL/35256/2025	BULU @ ABINASH SAHOO @ ABHINASH VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /797 /2025 () //	AOD20250001040C202500013
362	D-ABLAPL/35266/2025	KARISHMA DEHURY @ KARISHMA MOHARANA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /191 /2025 () //	AOD20240000001C202500187
363	D-ABLAPL/35269/2025	ARNAV DAS @ BITU @ ARNAB	GYANA RANJAN DHAL	BALIANTA P.S. /561 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35271/2025	SANJAYA KUMAR GHOSH	PRAVASH CHANDRA JENA	BANARAPAL /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/35273/2025	MUNA SAHOO @ SAROJ KUMAR SAHOO	PRAVASH CHANDRA JENA	BANARAPAL /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35277/2025	RAKESH BEHERA	LAMBODOR ACHARI	CAPITAL P.S. /432 /2021	AOR20220001563C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35278/2025	PRADEEP BHUJABAL	JYOTIRMAYA SAHOO	NIRAKARPUR /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35280/2025	NITISH DAS	SMRUTI RANJAN ROUT	BALIANTA P.S. /557 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35284/2025	NITISH DAS	SMRUTI RANJAN ROUT	BALIANTA P.S. /559 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35285/2025	BIBHUTI BHUSAN NANDA	SANTOSH KUMAR MAHANTY	BUGUDA /698 /2025	AOD20240000242C202500272
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/35286/2025	SASWAT SAHU	SANKET KANUNGO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/35288/2025	SANTANU @ SANTANOO SATYABRATA CHOUDHURY	SANJAY KUMAR MOHANTY 2	TIRTOL /550 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/35295/2025	RUPADHAR BARIK @ R.D.BARIK	HIMANSU SEKHAR SATAPATHY	KORAPUT TOWN /285 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :14/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/39224/2025 ARBA/32/2025	MAGUNI JENA MP	RABINDRA NATH DEBATA	34/2025
2	D-ARBA/39226/2025 ARBA/31/2025	KAINTA SAMAL MP	RABINDRA NATH DEBATA	35/2025
3	D-STREV/47080/2025 STREV/ /	M/S. DRB CONSTRUCTION, BBSR MP	ASIT KUMAR DASH	100/2025
4	D-STREV/47080/2025 STREV/ /	M/S. DRB CONSTRUCTION, BBSR MP	ASIT KUMAR DASH	101/2025
5	D-STREV/47080/2025 STREV/ /	M/S. DRB CONSTRUCTION, BBSR MP	ASIT KUMAR DASH	102/2025
6	D-TRPCRL/35216/2025 TRPCRL/ /	KALI PRASAD DEHURI MP	RANJAN KUMAR ROUTRAY	106/2025
7	D-OTAPL/47063/2025 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	BISWAR ANANDA PRUSTY	188/2025
8	D-OTAPL/47065/2025 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	BISWAR ANAND PRUSTY	189/2025
9	D-OTAPL/47065/2025 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	BISWAR ANAND PRUSTY	190/2025
10	D-OTAPL/47069/2025 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	BISWAR ANAND PRUSTY	191/2025
11	D-OTAPL/47071/2025 OTAPL/ /	COMMNR. OF CGST AND CENTRAL EXCISE MP	BISWAR ANAND PRUSTY	192/2025
12	D-TRP(C)/47048/2025 TRP(C)/ /	PRATIVA RASHMI RAUL MP	MANOJ KUMAR PANDA	432/2025
13	D-TRP(C)/47051/2025 TRP(C)/ /	BINDUMATI SAHOO MP	DR. MAHIMA PRAKASHAN SAHOO	433/2025
14	D-TRP(C)/47160/2025 TRP(C)/ /	CENTURION UNIVERSITY OF TECHNOLOGY MP	ANAND KUMAR	434/2025
15	D-CONTC/2525/2022 CONTC/2525/2022	AKSHAY KUMAR MALIK MP	M/S MANMAYA KU. DASH, M/S SOUBHAGYA KU RATH, S SARANGI	444/2025
16	D-CONTC/31417/2025 CONTC/3755/2025	ABHIJIT DASH MP	SOUMYA MISHRA	445/2025
17	D-RVWPET/54861/2024 RVWPET/29/2025	SUBASH CHANDRA MANDAL MP	BIPLABA P.B. BAHALI	448/2025
18	D-RVWPET/46940/2025 RVWPET/ /	BALISTHA MAHAKURA MP	PRASANNA KUMAR MISHRA	449/2025
19	D-RVWPET/47248/2025 RVWPET/ /	BELAN BIBI MP	BIBHUTI BHUSAN MISHRA	450/2025
20	D-RPFAM/44059/2025 RPFAM/ /	DEBASIS @ DEBASHISH NANDA MP	KALU CHARAN SWAIN	533/2025
21	D-RPFAM/450/2023 RPFAM/450/2023	JADUNATH BEHERA MP	ANJAN KUMAR BISWAL	534/2025
22	D-CMAPL/38976/2025 CMAPL/293/2025	SHRI SHRI GOPAL JEW NANDA KISHORE MP	DR NOY MOHANTY	557/2025
23	D-CMAPL/29331/2025 CMAPL/261/2025	RAGHAB CHANDRA BHOI MP	M/S P.K.MOHANTY, S.S.PATRA	558/2025
24	D-CMAPL/29331/2025 CMAPL/261/2025	RAGHAB CHANDRA BHOI MP	M/S P.K.MOHANTY, S.S.PATRA	559/2025
25	D-CMAPL/29331/2025 CMAPL/261/2025	RAGHAB CHANDRA BHOI MP	M/S P.K.MOHANTY, S.S.PATRA	560/2025
26	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	M/S P.K.MOHANTY, S.S.PATRA	

	CMAPL/261/2025	MP		561/2025
27	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	M/S P.K.MOHANTY, S.S.PATRA	
	CMAPL/261/2025	MP		562/2025
28	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	M/S P.K.MOHANTY, S.S.PATRA	
	CMAPL/261/2025	MP		563/2025
29	D-CMAPL/29331/2025	RAGHAB CHANDRA BHOI	M/S P.K.MOHANTY, S.S.PATRA	
	CMAPL/261/2025	MP		564/2025
30	D-FAO/637/2011	SUBALA CH.BEHERA	M/S. D.K.MOHAPATRA, A.SAHOO, S.SAMAL, N.NAYAK	
	FAO/637/2011	MP		990/2025
31	D-FAO/46749/2025	MANAGER-IN-CHARGE, ORIENTAL INSURANCE	RAJMOHIBALPUR, JAMSHEDPUR	
	FAO/ /	MP		991/2025
32	D-BLAPL/25753/2025	LUDU @ BISWA RANJAN PATRA		
	BLAPL/8932/2025	MP		1096/2025
33	D-BLAPL/7011/2025	JHARANA PANDA	JUGALA KISHORE PANDA	
	BLAPL/2646/2025	MP		1097/2025
34	D-CRLREV/35142/2025	ALOK MALLIK	SUNIL KUMAR PANDA	
	CRLREV/ /	MP		1315/2025
35	D-CRLREV/35142/2025	ALOK MALLIK	SUNIL KUMAR PANDA	
	CRLREV/ /	MP		1316/2025
36	D-CRLREV/29964/2025	RAJESH KUMAR NAYAK	ROHIT RANJAN RAY	
	CRLREV/910/2025	MP		1317/2025
37	D-CRLREV/34947/2025	NIRANJAN MISHRA	GYANENDRA CHANDRA SWAIN	
	CRLREV/ /	MP		1318/2025
38	D-CRLREV/35225/2025	KANHU CH@CHARAN MUKHI	JAGANNATH BHUYAN	
	CRLREV/ /	MP		1319/2025
39	D-CRLREV/35230/2025	B. ROHIT	RITURANJAN CHHOTARAY	
	CRLREV/ /	MP		1320/2025
40	D-CRLREV/35274/2025	PANIKRAO MAHANANDIA	SANJIB KUMAR BHANJADEO	
	CRLREV/ /	MP		1321/2025
41	D-RSA/437/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/437/2023	MP		1554/2025
42	D-RSA/47229/2025	SOUDAMINI RATH	ASISH KUMAR RAY	
	RSA/ /	MP		1555/2025
43	D-CMP/47054/2025	AUXILIUM CONVENT SCHOOL, KANDHAMAR	KARUNAKAR GAYA	
	CMP/ /	MP		1867/2025
44	D-CMP/47091/2025	KUMAR NAYAK	PRAFULLA CHANDRA DAS	
	CMP/ /	MP		1868/2025
45	D-CMP/46758/2025	KESHABA PANI	MANAS RANJAN BAUG	
	CMP/1792/2025	MP		1869/2025
46	D-CMP/47111/2025	RADHABALLAVA MEHER	DEEPALI MAHAPATRA	
	CMP/ /	MP		1870/2025
47	D-CMP/47127/2025	GANGADHAR PEDA	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		1871/2025
48	D-CMP/47153/2025	DEEPAK KUMAR MISHRA	PRATYASISH MOHANTY	
	CMP/ /	MP		1872/2025
49	D-CMP/47169/2025	KALYANI SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		1873/2025
50	D-CMP/47171/2025	SATYABRATA SAHOO	BIBHUDHANANDA MUDULI	
	CMP/ /	MP		1874/2025
51	D-CMP/47196/2025	SASHIKALA BHATTA @ SWAIN	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1875/2025
52	D-CMP/47220/2025	TILOTTAMA SENDHA	GOPAL PRASAD JENA	
	CMP/ /	MP		1876/2025
53	D-CMP/47200/2025	GITANJALI MISHRA @ DASH	ARUN KUMAR BEHERA	
	CMP/ /	MP		1877/2025
54	D-ABLAPL/32419/2025	ARBAZ KHAN		
	ABLAPL/12476/2025	MP		2051/2025
55	D-ABLAPL/32422/2025	PABITRA SETHI		
	ABLAPL/12477/2025	MP		2052/2025
56	D-ABLAPL/22168/2025	KURESHU GOUDA @ KURESH GOUDA		
	ABLAPL/8711/2025	MP		2053/2025
57	D-ABLAPL/13105/2025	SURYA NARAYAN SAHU		
	ABLAPL/5035/2025	MP		2054/2025

58	D-ABLAPL/30005/2025 ABLAPL/11597/2025	PRABHANJAN PRAHARAJ MP		2055/2025
59	D-ABLAPL/27476/2025 ABLAPL/10711/2025	SIDHANT BEHERA @ SIDHANTA MP		2056/2025
60	D-ABLAPL/20419/2025 ABLAPL/8294/2025	RAJIB ADABARIA MP		2057/2025
61	D-MACA/47038/2025 MACA/ /	KUMODINI PUJHARI MP	BIRANCHI NARAYAN RATH	2635/2025
62	D-MACA/47040/2025 MACA/ /	ARATI ROUT MP	PRADEEP KUMAR MISHRA	2636/2025
63	D-MACA/47041/2025 MACA/ /	ANIL KUMAR MUDULI @ ANIL MUDULI MP	PRADEEP KUMAR MISHRA	2637/2025
64	D-MACA/47060/2025 MACA/ /	BHASI SAHU MP	BISHNU BRATA SINGH	2638/2025
65	D-MACA/1091/2016 MACA/1091/2016	BRANCH MANAGER,M/S.ORIENTAL INSURANCE CO.LTD. MP		2639/2025
66	D-MACA/45621/2025 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	CHITRA DASMOHAPATRA	2640/2025
67	D-MACA/47138/2025 MACA/ /	R.M., NEW INDIA ASSURANCE CO. LTD., MP	KHURDANTA KUMAR MAHALI	2641/2025
68	D-MACA/47137/2025 MACA/ /	R.M., NEW INDIA ASSURANCE CO.LTD., MP	BHRSANTA KUMAR MAHALI	2642/2025
69	D-MACA/47141/2025 MACA/ /	R.M.,NEW INDIA ASSURANCE CO. LTD., MP	KHRSANTA KUMAR MAHALI	2643/2025
70	D-MACA/47143/2025 MACA/ /	R.M.,NEW INDIA ASURANCE CO. LTD., MP	KHURDANTA KUMAR MAHALI	2644/2025
71	D-MACA/47142/2025 MACA/ /	R.M., NEW INDIA ASSURANCE CO.LTD., MP	BHRSANTA KUMAR MAHALI	2645/2025
72	D-MACA/47224/2025 MACA/ /	G.M., M/S. SHRIRAM GENERAL INSURANCE CO.LTD., MP	KHURLADI BHAN	2646/2025
73	D-CRLA/30573/2025 CRLA/1129/2025	JIBARDHAN SETH MP	BHABANI SHANKAR DASPARIDA	3123/2025
74	D-CRLA/1173/2023 CRLA/1173/2023	DILLI DAS MP		3124/2025
75	D-CRLA/29448/2025 CRLA/ /	SANKIRTAN SAHU @ SANKIT SAHU MP	AJIT PARIJA	3125/2025
76	D-CRLA/32955/2025 CRLA/1288/2025	LELIA RANJIKAR MP	JYOTIRMAYA SAHOO	3126/2025
77	D-CRLA/34016/2025 CRLA/ /	BHAGYABAN BEHERA MP	CHINMAY MOHANTY	3127/2025
78	D-CRLA/597/2025 CRLA/49/2025	S.BALAJI ACHARY MP		3128/2025
79	D-CRLA/17306/2024 CRLA/590/2024	RAKESH NAYAK MP	ARUN KUMAR DAS I	3129/2025
80	D-CRLA/35063/2025 CRLA/ /	GANESH DEY @ DIPU MP	PRAVASH CHANDRA JENA	3130/2025
81	D-CRLA/35063/2025 CRLA/ /	GANESH DEY @ DIPU MP	PRAVASH CHANDRA JENA	3131/2025
82	D-CRLA/35279/2025 CRLA/ /	RINKU MAHANANDA MP	DURGA PRASANNA MISHRA	3132/2025
83	D-CRLA/35279/2025 CRLA/ /	RINKU MAHANANDA MP	DURGA PRASANNA MISHRA	3133/2025
84	D-CRLMC/35143/2025 CRLMC/ /	PRASANTA KUMAR MOHANTY MP	SK. ZAFARULLA	3384/2025
85	D-CRLMC/30022/2025 CRLMC/4297/2025	ANADI SWAIN MP		3385/2025
86	D-CRLMC/35161/2025 CRLMC/ /	SINKU SAHU @ PRITAM SAHU MP	AMITAV TRIPATHY	3386/2025
87	D-CRLMC/35167/2025 CRLMC/ /	PRAKASH KHATUA MP	AMITAV TRIPATHY	3387/2025
88	D-CRLMC/34718/2025 CRLMC/ /	SHAKTI SHANKAR PATRA MP		3388/2025
89	D-CRLMC/35169/2025	PREMALATA BEHERA	ANJAN KUMAR BISWAL	

	CRLMC/ /	MP		3389/2025
90	D-CRLMC/31581/2025	AJAY KUMAR BANDA	ABHAS MOHANTY	
	CRLMC/4320/2025	MP		3390/2025
91	D-CRLMC/35184/2025	SK. MINNAT @ SK. MINAT	SAMIR KUMAR MISHRA (SR. ADV.)	
	CRLMC/ /	MP		3391/2025
92	D-CRLMC/35188/2025	LINGA @ RADHASHYAM SAHOO	BHAWANI SANKAR PANIGRAHI	
	CRLMC/ /	MP		3392/2025
93	D-CRLMC/31494/2025	RANJAN KUMAR DAS	BAMADEV BARAL	
	CRLMC/ /	MP		3393/2025
94	D-CRLMC/26893/2025	PUNIA @ PURNA CHANDRA BARIKI		
	CRLMC/3687/2025	MP		3394/2025
95	D-CRLMC/29386/2025	MIR KUDRAT ALLI		
	CRLMC/4114/2025	MP		3395/2025
96	D-CRLMC/35281/2025	BIKASH KUMAR BARIK @ BIKASH CHANDRABARIK	DR. B. K. SASAD PATTANAİK	
	CRLMC/ /	MP		3396/2025
97	D-WA/47036/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4425/2025
98	D-WA/47036/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4426/2025
99	D-WA/47036/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4427/2025
100	D-WA/47013/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4428/2025
101	D-WA/47013/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4429/2025
102	D-WA/47014/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4430/2025
103	D-WA/47014/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4431/2025
104	D-WA/47022/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4432/2025
105	D-WA/47022/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4433/2025
106	D-WA/47016/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4434/2025
107	D-WA/47016/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4435/2025
108	D-WA/47024/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4436/2025
109	D-WA/47024/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4437/2025
110	D-WA/47017/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4438/2025
111	D-WA/47017/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4439/2025
112	D-WA/47025/2025	COMMISSIONER RAIL COORDINATION AND PUBLIC RELATIONS SECRETARY, GOVERNMENT		
	WA/ /	MP		4440/2025
113	D-WA/47025/2025	COMMISSIONER RAIL COORDINATION AND PUBLIC RELATIONS SECRETARY, GOVERNMENT		
	WA/ /	MP		4441/2025
114	D-WA/47018/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4442/2025
115	D-WA/47018/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4443/2025
116	D-WA/47019/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4444/2025
117	D-WA/47019/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4445/2025
118	D-WA/47021/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4446/2025
119	D-WA/47021/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4447/2025
120	D-WA/47026/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		4448/2025

121	D-WA/47026/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A	4449/2025
122	D-WA/47064/2025 WA/ /	SUBASINI HOTA MP	TANMAY MISHRA	4450/2025
123	D-WA/47028/2025 WA/ /	COMMISSIONER RAIL COORDINATION AND MP	SECRETARY TO GOVERNMENT	4451/2025
124	D-WA/47028/2025 WA/ /	COMMISSIONER RAIL COORDINATION AND MP	SECRETARY TO GOVERNMENT	4452/2025
125	D-WA/47105/2025 WA/ /	M/S SURYA INTERNATIONAL, GANJAM MP	GOURI MOHAN RATH	4453/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4454/2025
127	D-WA/47210/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4455/2025
128	D-WA/47210/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4456/2025
129	D-WA/47219/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4457/2025
130	D-WA/47219/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4458/2025
131	D-WP(C)/44690/2025 WP(C)/31158/2025	SUNITA DAS MP	SOUBHAGYA SWAIN	20437/2025
132	D-WP(C)/47035/2025 WP(C)/ /	RASHMITA MEHER MP	SAROJ KUMAR PADHY	20438/2025
133	D-WP(C)/47035/2025 WP(C)/ /	RASHMITA MEHER MP	SAROJ KUMAR PADHY	20439/2025
134	D-WP(C)/44713/2025 WP(C)/31035/2025	M/S TATA STEEL LTD., MUMBAI MP	SARADA PRASANNA SARANGI	20440/2025
135	D-WP(C)/14283/2025 WP(C)/9988/2025	SRIDHAR SWAIN MP	SAMARENDRA BEURA	20441/2025
136	D-WP(C)/32890/2025 WP(C)/24026/2025	SUJAN PATEL MP	BIJAY KUMAR MOHANTY	20442/2025
137	D-WP(C)/47043/2025 WP(C)/ /	SUBHAKANTA NAYAK MP	PRASANTA KUMAR SATAPATHY	20443/2025
138	D-WP(C)/47046/2025 WP(C)/ /	PRITAM RANJAN SAMAL MP	SUBASH CHANDRA PUSPALAKA	20444/2025
139	D-WP(C)/50387/2024 WP(C)/6/2025	SARASWATI DAS @ ROUT MP	BRAHMANANDA TRIPATHY	20445/2025
140	D-WP(C)/47053/2025 WP(C)/32543/2025	RITARANI MUDULI MP	SUKANTA KUMAR DALAI	20446/2025
141	D-WP(C)/45120/2025 WP(C)/ /	SUKANTA KUMAR BHATTA MP	AMIYA KUMAR MOHANTY	20447/2025
142	D-WP(C)/47068/2025 WP(C)/ /	PRABODH SAMAL MP	BIJAYA KUMAR BEHERA 1	20448/2025
143	D-WP(C)/44251/2025 WP(C)/30708/2025	MURALIDHAR MOHANTY MP	PRAVAT KUMAR MUDULI	20449/2025
144	D-WP(C)/9316/2022 WP(C)/9316/2022	SWARNALATA SRICHANDAN MP	PRANAB KUMAR PASAYAT, KAIBALYA PANDA	20450/2025
145	D-WP(C)/16035/2018 WP(C)/16035/2018	DR.BIJAYA KUMAR SAHU MP		20451/2025
146	D-WP(C)/12591/2019 WP(C)/12591/2019	PROF.DR.BIJAYA KUMAR SAHU MP		20452/2025
147	D-WP(C)/47073/2025 WP(C)/32538/2025	KANHU CHARAN BEHERA MP	KRISHNA CHANDRA SAHU	20453/2025
148	D-WP(C)/47074/2025 WP(C)/ /	TAPAS KUMAR PANDIT MP	MANOJA KUMAR KHUNTIA	20454/2025
149	D-WP(C)/47059/2025 WP(C)/32540/2025	M/S PARIDA WORK SHOP, NANKAR MP	SUKANTA KUMAR DALAI	20455/2025
150	D-WP(C)/47076/2025 WP(C)/ /	HIMANSU SEKHAR SAHOO @ SUDHANSU MP	BAUG	20456/2025
151	D-WP(C)/47081/2025 WP(C)/ /	M/S SHREE MAA MANGALA TRANSPORT, MP	ANGUL KUMAR DASH	20457/2025
152	D-WP(C)/47084/2025	M/S DUSMANTA CONSTRUCTION, ANGULASIT KUMAR DASH		

	WP(C)/ /	MP		20458/2025
153	D-WP(C)/47090/2025	M/S SHREE LAXMI SUPPLIERS, ANGUL	ASIT KUMAR DASH	
	WP(C)/ /	MP		20459/2025
154	D-WP(C)/47092/2025	LILI BHUE	TRILOCHAN NANDA	
	WP(C)/ /	MP		20460/2025
155	D-WP(C)/47088/2025	SATYABRATA JENA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		20461/2025
156	D-WP(C)/47099/2025	SAROJINI BARIK	MIHIR KANTA RATH	
	WP(C)/ /	MP		20462/2025
157	D-WP(C)/34112/2025	THE ASST GENERAL MANAGER CUM AUTHORIZED OFFICER, CENTRAL BANK OF INDIA, BBSR		
	WP(C)/24021/2025	MP		20463/2025
158	D-WP(C)/32903/2025	BIBHUDATTA MAHARANA	SOURAV DAS	
	WP(C)/23166/2025	MP		20464/2025
159	D-WP(C)/33333/2023	JALANDHAR PRADHAN		
	WP(C)/33333/2023	MP		20465/2025
160	D-WP(C)/23034/2025	SANTOSH KUMAR KAR	ANJAN KUMAR BISWAL	
	WP(C)/15921/2025	MP		20466/2025
161	D-WP(C)/47094/2025	PRADEEP KUMAR BAHINIPATI	TAPAN KUMAR BISWAL	
	WP(C)/ /	MP		20467/2025
162	D-WP(C)/46226/2025	UNION OF INDIA	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		20468/2025
163	D-WP(C)/47117/2025	ABINAS DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20469/2025
164	D-WP(C)/47119/2025	SUMANTA KUMAR DASH	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		20470/2025
165	D-WP(C)/47120/2025	MADHU SMITA NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20471/2025
166	D-WP(C)/47122/2025	MANAS RANJAN BISWAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20472/2025
167	D-WP(C)/47125/2025	GIRIDHARI PATTNAIK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20473/2025
168	D-WP(C)/47126/2025	SOURAV JYOTI NAYAK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20474/2025
169	D-WP(C)/47124/2025	BITHIKA DEVI MAZUMDAR	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20475/2025
170	D-WP(C)/47129/2025	HARI SANKAR PANDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20476/2025
171	D-WP(C)/47130/2025	LAKHMA SOREN	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20477/2025
172	D-WP(C)/47131/2025	KRUSHNARJUNA PARIDA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20478/2025
173	D-WP(C)/47132/2025	SUNAYANA SAMANTARAY	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20479/2025
174	D-WP(C)/47134/2025	JAGANNATH PRADHAN	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		20480/2025
175	D-WP(C)/47136/2025	SUBHASIS SAHOO	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20481/2025
176	D-WP(C)/47144/2025	NAKULA SAMAL	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		20482/2025
177	D-WP(C)/45464/2024	SUBHENDU PRADHAN		
	WP(C)/27711/2024	MP		20483/2025
178	D-WP(C)/47149/2025	ARPAN KUMAR PATRA	NIRMAL CHANDRA MOHANTY	
	WP(C)/ /	MP		20484/2025
179	D-WP(C)/47150/2025	M/S D.D.BUILDERS LTD, KHURDA	GYANA RANJAN NAYAK	
	WP(C)/ /	MP		20485/2025
180	D-WP(C)/44429/2025	M/S JAGAT JANANI SERVICES PVT LTD., KONARK	KONARK MAR MAHANTA	
	WP(C)/31669/2025	MP		20486/2025
181	D-WP(C)/47161/2025	AJAY BISWAL	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		20487/2025
182	D-WP(C)/47163/2025	TATHASTU OM SUMAN SAHOO	RAMDAS ACHARY	
	WP(C)/ /	MP		20488/2025
183	D-WP(C)/47151/2025	M/S SIMON INDIA LTD	KAJAL SAHOO	
	WP(C)/ /	MP		20489/2025

184	D-WP(C)/47165/2025 WP(C)/ /	GOURI SANKAR BISWAL MP	NIRANJAN LENKA	20490/2025
185	D-WP(C)/47168/2025 WP(C)/ /	LIPU NAYAK @ SUNIDEV NAYAK MP	SAROJ KUMAR DASH	20491/2025
186	D-WP(C)/47172/2025 WP(C)/ /	KALIA NAYAK@KALI CHARAN NAYAK MP	SAROJ KUMAR DASH	20492/2025
187	D-WP(C)/47173/2025 WP(C)/ /	SARALA NAYAK MP	SAROJ KUMAR DASH	20493/2025
188	D-WP(C)/47176/2025 WP(C)/ /	PURNA CHANDRA PALOI MP	SAROJ KUMAR DASH	20494/2025
189	D-WP(C)/33589/2025 WP(C)/24134/2025	BIJAY KUMAR PATTANAYAK MP	PRAVASH CHANDRA JENA	20495/2025
190	D-WP(C)/47178/2025 WP(C)/ /	M/S. MAA MANGALA ENGINEERING CONSTRUCTION, BALASOR MP	TRUSNDI KHALASWARI	20496/2025
191	D-WP(C)/11503/2023 WP(C)/11503/2023	SANJEEB ROUT MP	RAJIB RATH	20497/2025
192	D-WP(C)/47180/2025 WP(C)/ /	DAMBURU DIGAL MP	SAROJ KUMAR DASH	20498/2025
193	D-WP(C)/41763/2025 WP(C)/29548/2025	PATITA PABAN PRADHAN MP	SANJAY KUMAR DAS	20499/2025
194	D-WP(C)/47183/2025 WP(C)/ /	GIRISH CHANDRA SAHU MP	DILLIP KUMAR PRADHAN	20500/2025
195	D-WP(C)/47187/2025 WP(C)/ /	SIBARAM SWAIN MP	SAUBHAGYA KUMAR SAMAL	20501/2025
196	D-WP(C)/47193/2025 WP(C)/ /	DHARMENDRA KUMAR MEHER MP	SAUBHAGYA KUMAR SAMAL	20502/2025
197	D-WP(C)/15641/2024 WP(C)/10491/2024	SAMIM KHAN MP	JAYDEEP PAL	20503/2025
198	D-WP(C)/47199/2025 WP(C)/ /	ORISSA ASSEMBLY OF SMALL AND MEDIUM ENTERPRISES, CUTTACK MP	DAMINI KISHOR	20504/2025
199	D-WP(C)/47203/2025 WP(C)/ /	AGANI PRASAD JENA MP	JAJATI KESHARI KHUNTIA	20505/2025
200	D-WP(C)/47205/2025 WP(C)/ /	BIKASH CHANDRA JENA MP	RAJIB RATH	20506/2025
201	D-WP(C)/47206/2025 WP(C)/ /	PRADIPTA KUMAR BARISAL MP	SOUMIK SPANDAN TRIPATHY	20507/2025
202	D-WP(C)/47207/2025 WP(C)/ /	ALOK KUMAR MALLIK MP	AKSHAYA KUMAR PANDEY	20508/2025
203	D-WP(C)/47214/2025 WP(C)/ /	VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BARGARH MP	SOUSO DASH	20509/2025
204	D-WP(C)/47223/2025 WP(C)/ /	VAISHNODEVI COOPERATIVE PENSIONERS ASSOCIATION, BARGARH MP	SOUSO DASH	20510/2025
205	D-WP(C)/1691/2025 WP(C)/1955/2025	DIBYARANJAN DAS MP	TUSAR KUMAR MISHRA	20511/2025
206	D-WP(C)/1681/2025 WP(C)/1956/2025	KSHIROD KUMAR SAHU MP	TUSAR KUMAR MISHRA	20512/2025
207	D-WP(C)/47225/2025 WP(C)/ /	KRUSHNA CHANDRA SAHU MP	SWAPNA KUMAR OJHA	20513/2025
208	D-WP(C)/1705/2025 WP(C)/1882/2025	SHASANKASEKHAR SAMAL MP	TUSAR KUMAR MISHRA	20514/2025
209	D-WP(C)/1701/2025 WP(C)/1932/2025	PRATAP PRADHAN MP	TUSAR KUMAR MISHRA	20515/2025
210	D-WP(C)/15594/2025 WP(C)/11961/2025	SUSHANTA KUMAR BISWAL MP	TUSAR KUMAR MISHRA	20516/2025
211	D-WP(C)/15600/2025 WP(C)/11989/2025	RANAJIT PRADHAN MP	TUSAR KUMAR MISHRA	20517/2025
212	D-WP(C)/15587/2025 WP(C)/12007/2025	PANDAB SAHOO MP	TUSAR KUMAR MISHRA	20518/2025
213	D-WP(C)/47230/2025 WP(C)/ /	SK.ABDUL RIAZ MP	LALIT KUMAR MAHARANA	20519/2025
214	D-WP(C)/15296/2025 WP(C)/12079/2025	BANITA PPRADHAN MP	TUSAR KUMAR MISHRA	20520/2025
215	D-WP(C)/47188/2025	BISWAJIT KARMAKAR	JAGAMOHAN PATTANAICK	

	WP(C)/ /	MP		20521/2025
216	D-WP(C)/1695/2025 WP(C)/1873/2025	PRASHANTA BEHERA MP	TUSAR KUMAR MISHRA	20522/2025
217	D-WP(C)/15288/2025 WP(C)/12000/2025	ARATI NAIK MP	TUSAR KUMAR MISHRA	20523/2025
218	D-WP(C)/47231/2025 WP(C)/ /	THE MANAGING DIRECTOR, SHIVA INDUSTRIES PRIVATE LIMITED, MP	PRVINSEKUMAR YADAV AGENCY LIMITED, GUJARAT	20524/2025
219	D-WP(C)/15303/2025 WP(C)/12684/2025	ASHOK KUMAR SAMAL MP	TUSAR KUMAR MISHRA	20525/2025
220	D-WP(C)/15583/2025 WP(C)/11986/2025	JOGESH CHANDRA SAMAL MP	TUSAR KUMAR MISHRA	20526/2025
221	D-WP(C)/47232/2025 WP(C)/ /	SANJUKTA PANDA MP	SONALI PRUSTY	20527/2025
222	D-WP(C)/47232/2025 WP(C)/ /	SANJUKTA PANDA MP	SONALI PRUSTY	20528/2025
223	D-WP(C)/47234/2025 WP(C)/ /	RASHMITA RANI SAHOO MP	SUBASH CHANDRA PUSPALAKA	20529/2025
224	D-WP(C)/47237/2025 WP(C)/ /	DHARANIDHAR BEHERA MP	RABI NARYAN MISHRA	20530/2025
225	D-WP(C)/47239/2025 WP(C)/ /	PAILU CHIRANJIVULU MP	SONALI PRUSTY	20531/2025
226	D-WP(C)/47192/2025 WP(C)/ /	PRAVEEN KUMAR PONDRATI MP	JAGAMOHAN PATTANAIAK	20532/2025
227	D-WP(C)/47242/2025 WP(C)/ /	SUSOVITA PRADHAN @ SOBHARANI PRAKASH MP	ANIL PRAJWAL	20533/2025
228	D-WP(C)/47244/2025 WP(C)/ /	URITI SURYA PRAKASH MP	SONALI PRUSTY	20534/2025
229	D-WP(C)/47245/2025 WP(C)/ /	BYASADEB HATI MP	SONALI PRUSTY	20535/2025
230	D-WP(C)/47245/2025 WP(C)/ /	BYASADEB HATI MP	SONALI PRUSTY	20536/2025
231	D-WP(C)/47249/2025 WP(C)/ /	SHRADHANJALI MOHAPATRA MP	BANSHIDHAR SATAPATHY	20537/2025
232	D-WP(C)/44690/2025 WP(C)/31158/2025	SUNITA DAS MP	SOUBHAGYA SWAIN	20538/2025